

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKE HOLDERS OF JANTA MEALS PRIVATE LIMITED

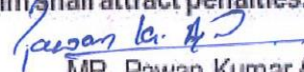
1.	NAME OF CORPORATE PERSON	JANTA MEALS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	13/09/2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC, Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U55200HR2013PTC050384
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Sohna Road, Islampur Gurgaon Gurgaon HR 122001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29 th SEPTEMBER 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr Pawan Kumar Agrawal REGISTERED ADDRESS and CORRESPONDING ADDRESS WITH IBB: Ground Floor, L-2/37A, Ekta Square, DDA, Kalkaji South Delhi New Delhi, National Capital Territory of Delhi-110019. E-mail: irp@poglegal.com , Ph: +919971761073 Membership No: IP-P00852 Reg No: IBB/IPA-001/IP-P00852/2017-2018/11435 Correspondence Address: 40/55, First Floor, Chittaranjan Park, New Delhi - 110019
8.	LAST DATE FOR SUBMISSION OF CLAIMS	29 th October 2022

Notice is hereby given that the M/s Janta Meals Private Limited (**the Company**) has commenced voluntary liquidation on 29th September 2022. The stakeholders of the Company are hereby called upon to submit a proof of their claims, on or before 29th October 2022, to the liquidator at the address mentioned against item 7 above.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30.09.2022
Place: Delhi


MR. Pawan Kumar Agrawal
Insolvency Professional

Reg No: IBB/IPA-001/IP-P00852/2017-2018/11435

Registrar
Debts Recovery Tribunal, Lucknow

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SD/-

MR. Pawan Kumar Agrawal
Insolvency Professional

Date: 30.09.2022
Place: Delhi

Reg No: IBBI/PA-001/IP-P00852/2017-2018/11435



ART HOUSING FINANCE (INDIA) LIMITED

(Formerly known as ART Affordable Housing Finance (India) Limited)

Regd. Office: 107, First Floor, Best Sky Tower, Netaji Subhash Place, Pitampura, New Delhi-110034
Branch Office: 49, Udyog Vihar Phase 4, Gurugram, Haryana 122015

**अनुसूची I
प्रपत्र ए
सार्वजनिक उद्घोषणा
(भारतीय ऋणबोधनाक्षमता एवं दिवालिया बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया)
विनियमावली 2017 का विनियम 14)**

जनता मीलस प्राइवेट लिमिटेड के हितग्राहियों के ध्यानार्थ

1.	निगमित व्यक्ति का नाम	जनता मीलस प्राइवेट लिमिटेड
2.	निगमित व्यक्ति के निगमोक्ति की तिथि	13/09/2013
3.	प्राधिकरण, जिसके अंतर्गत निगमित व्यक्ति निगमोक्ति/पंजीकृत है	आरओसी, दिल्ली
4.	निगमित व्यक्ति की निगमित पहचान संख्या/सीमित दायित्व पहचान संख्या	U55200HR2013PTC050384
5.	निगमित व्यक्ति के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई हो) का पता	सोहना मार्ग, इस्लामपुर गुड़गांव गुड़गांव हरियाणा 122001
6.	निगमित व्यक्ति की परिसमापन प्रारंभ तिथि	29 सितंबर 2022
7.	परिसमापक का नाम, पता, ईमेल पता, दूरभाष संख्या तथा पंजीकरण संख्या	श्री पवन कुमार अग्रवाल पंजीकृत पता और आईपीआई के साथ पत्राचार पता: नूतल, एल-2/37ए, एकता स्क्वायर, डीडीए, कालकाजी दक्षिणी दिल्ली नई दिल्ली, राष्ट्रीय राजधानी क्षेत्र दिल्ली-110019, ई-मेल: irp@ppglegal.com, फोन 91 9971761073, सदस्यता संख्या: आईपी-पी00852 पंजीकरण संख्या: IBBI/IPA-001/IP-P00852/2017-2018/11435 पत्राचार का पता: 40/55, प्रथम तल, चितरंजन पार्क, नई दिल्ली - 110019
8.	दावों को जमा करने की अंतिम तिथि	29 अक्टूबर 2022

एतद्वारा सूचित किया जाता है कि मैसर्स जनता मीलस प्राइवेट लिमिटेड (दि कंपनी) ने 29 सितंबर 2022 को स्वैच्छिक परिसमापन प्रारंभ कर दिया है। अतः कंपनी के हितग्राहियों को एतद्वारा निर्देश दिया जाता है कि वे उपरोक्त मद 7 के समक्ष वर्णित पते पर परिसमापक के पास 29 अक्टूबर 2022 को अथवा इससे पूर्व अपने दावों का एक साक्ष्य प्रस्तुत करें।

वित्तीय लेनदार अपने दावों के साक्ष्य केवल इलेक्ट्रॉनिक माध्यम द्वारा जमा करेंगे। समस्त अन्य हितग्राही अपने दावों के साक्ष्य व्यक्तिगत रूप में, डाक द्वारा अथवा इलेक्ट्रॉनिक माध्यमों से जमा कर सकते हैं। दावों के गलत अथवा भ्रामक साक्ष्य जमा करने पर दंड अधिरोपित किया जाएगा।

हस्ता./-

पवन कुमार अग्रवाल

ऋणबोधनाक्षमता पेशेवर

दिनांक: 30.09.2022

स्थान: दिल्ली

पंजी. सं.: IBBI/IPA-001/IP-P00852/2017-2018/11435